

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.22/241/2024
NAME OF THE COMPANY	GBR Freight Forwarders Pvt Ltd
NAME OF THE PETITIONER(S)	Chautakuri Sadashiv Rajender
NAME OF THE RESPONDENT(S)	GBR Freight Forwarders Pvt Ltd
UNDER SECTION	241 of Companies Act

ORDER

Present: Ld. Counsel Mr. G. Vijay Bhasker for the Petitioner.
Ld. Counsel Mr. Y. Suryanarayana for the Respondent Nos.1 and 2.
Ld. PCS. Ramakrishna for the Respondent Nos.3 to 6.

Ld. Counsel for the Respondents prayed time for filing counter. **Matter is adjourned to 09.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)